## **Declaration of Assets and Liabilities**

Year: 2024-25

I, Bipin Prasad Singh, son of Late Ram Sevak Singh, aged 45 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Renu Devi	Dependant-1 Name Amit Kumar	Dependant-2 Name Arti Kumari	Dependant -3 Etc. Name
(i)	Cash	6,000/-	4,000/-	2,000/-	1500/-	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI A/c-10839484212 Amount Rs.90,063.91	NIL	SBI Amount Rs.51,000/-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	ures and in		NIL	NIL	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	NIL	NIL .	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold-20gm Silver- 400gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee

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## **Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Renu Devi	Dependant-1 Name RuchiKumari	Dependant-2 Name SaurabhKumar	Dependant- 3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	07 Bigha (Undivided Paternal)	900 Sqft. Kahalgaon	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 18-02-2025	
(a)	(i) Loan from Banks	NIL	NIL	
	(ii) Loan from financial institutions	NIL	NIL	
	(iii)Government Dues: (a) dues to departments	NIL	NIL	
	dealing with government accommodation			
	(b) dues to departments dealing with supply of water	NIL .	NIL	

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(c)dues to departments dealing with supply of electricity	. NIL	NIL
(d) dues to departments dealing with telephones	NIL	NIL
(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
(f)Other dues, if any	NIL	NIL
b) (i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN:- EIGPS5745J	NIL
(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
(iv)Property Tax	NIL	NIL

## C. Personal Detail

Note:

GPF/CPF/PRAN No. :-		PTS/BLA-1228
Gender	:-	Male
Date of Birth	:-	0 1 0 6 1 9 8 0
Class/Group	:-	С
Cadre :- Fourth Grade		
Home District	<u> -</u>	Godda, Jharkhand

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 1914 1 1914 1916

Name of Employee: Bipin Prasad Singh

Place : Patna. Designation : Office Attendant

Date: 21.-0.2-25

Department: Bihar Legislative Assembly Secretariat

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.